

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 23rd May, 1978.

NOTIFICATION
(INCOME-TAX)

No.2304(F.No.197/79/78-II(AI)): In exercise of the powers conferred by clause (iv) of sub-section (230) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Arogyavaram Development Society" for the purpose of the said section for and from the assessment year (s) 1975-76.

sd/-
(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Project Manager, Arogyavaram Development Society, F.B.No.13, Madanapalla-517525.
2. The Commissioner of Income-tax, Andhra Pradesh-III, Hyderabad with reference to his letter No.Hqrs./X/29/77-78 dt. 7.3.78 and Board's letter dated 24.4.78.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of C&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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10. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

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(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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ASST. DIRECTOR (RS&P).

NO.CO/ITAI/2265/725/RSP/78.

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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE 23rd MAY, 1978.

NOTIFICATION
(INCOME-TAX)

No. 2304 (F.No.197/79/78-II (AI): In exercise of the powers conferred by clause (iv) of sub-section (3C) of section 13 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Arogyavaram Development Society" for the purpose of the said section for and from the assessment year(s) 1975-76.

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Project Manager, Arogyavaram Development Society, P.S.No.13, Madhapalle-517323.
2. The Commissioner of Income-tax, Andhra Pradesh-III, Hyderabad, with reference to his letter No.Hqs./1/28/77-78 dt.7.3.78 and Board's letter dated 24.4.78.
3. All Commissioners of Income-tax.
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